

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2230/2012

CENTRAL INFORMATION COMMISSION

Appellant(s)

VERSUS

D.D.A & ANR.

Respondent(s)

Date : 28/02/2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s) Mr. P.S.Narsimha,ASG
Mr. R.Balasubramanian,Adv.
Mr. Mukul Singh,Adv.
For Mrs. Anil Katiyar,Adv.

For Respondent(s)
Ms. Binu Tamta,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. P.S.Narasimha, learned Additional Solicitor
General has stated that the process of framing rules has
been initiated and it may take about eight weeks.

List the matter after eight weeks.

(Anita Malhotra)
Court Master

(Chander Bala)
Court Master